

[13 August, 2003]

RAJYA SABHA

approved components and Central assistance amounting to Rs. 104.04 lakhs was released against which the State Government has reported an expenditure of Rs. 105.36 lakhs.

In the year 2002-03 this town was covered for a total project cost of Rs. 550.00 lakhs for three approved components and Central assistance amounting to Rs. 52.98 lakhs was released against which to expenditure has been reported by the State Government so far.

(d) and (e) No, Sir.

**Unauthorised water tanks in Government Quarters**

2386. SHRI VEER SINGH: Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

(a) whether it is a fact that a number of PVC water tanks having capacity of 500 litres or more have unauthorisedly been installed on the terraces and other places by the allottees residing in the quarters falling under the area of BKS Marg, New Delhi, particularly in block Nos. 1 to 33, resulting in seepage in the top floors and wastage of water;

(b) whether it is also a fact that most of these allottees are the employees of CPWD itself;

(c) if so, the action proposed to be taken by Government to remove such unauthorised water tanks; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI PON RADHAKRISHNAN): (a) No PVC water tank of 500 litres or higher capacity is reported to have been unauthorisedly installed by any allottee in the colony at B.K.S. Marg (Block Nos. 1 to 33), New Delhi. No wastage of water has been observed in this colony. Wherever noticed, seepage from the water tanks, installed on the terrace by the CPWD, has been rectified.

(b) Out of 480 quarters in the colony, only 22 quarters are occupied by the CPWD employees.

(c) and (d) Do not arise in view of (a) above.

### **Employment under SJSRY in Assam**

2387. SHRI DWIJENDRA NATH SHARMAH: Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

(a) whether the Centrally sponsored urban poverty alleviation programme namely "Swarna Jayanti Shahari Rozgar Yojana" is being implemented by Government since the year 1997 through the State Governments; and

(b) if so, the number of unemployed or under-employed poor persons in Assam who were provided with employment under the said scheme during the last three years, year-wise and district-wise?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI PON RADHAKRISHNAN): (a) Yes, Sir.

(b) Based on the reports received from the State Government of Assam upto December 2002, the details of persons benefited under Swarna Jayanti Shahari Rozgar Yojana (SJSRY) during the last three years are as under:

(in lakhs)

Year	Beneficiaries Assisted to set up micro enterprises under Urban Self employment Programme	Number of mandays of work generated under Wage Employment Programme
2000-01	255	3.41
2001-02	1443	0.16
2002-03	0	0.32

The scheme is monitored at the State Level.